

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 66**

ANSWERED ON TUESDAY, FEBRUARY 2, 2021 / MAGHA 13, 1942 (Saka)

'FINANCIAL PACKAGES ANNOUNCED DURING COVID-19 PANDAMIC'

66: SHRI K.C.Venugopal:

Will the Minister of **FINANCE** be pleased to state:

- (a) the details of financial stimulus packages announced so far since the COVID 19 crisis;
- (b) the quantum of funds which have been distributed/sanctioned from these packages to various States and schemes, and the details thereof;
- (c) the specific actions taken by Government to stimulate the economic sectors through these packages; and
- (d) the details of funds sanctioned/allocated for various sectors?

ANSWER

MINISTER OF STATE (FINANCE)

(SHRI ANURAG SINGH THAKUR)

(a) to (d): The Government had announced a Rs 1.70 Lakh Crore 'Pradhan Mantri Garib Kalyan Yojana' relief package on 26.03.2020 to help the poor in the fight against Corona Virus. A Statement indicating details of the package is at **Annexure-I**. The Government of India also announced a special comprehensive economic package called 'AatmaNirbhar Bharat Package 1.0 between 13th May, 2020 to 17th May, 2020 to fight COVID-19 pandemic and to make the country self-reliant India. Subsequently, AatmaNirbhar Bharat Package 2.0 and AatmaNirbhar Bharat Package 3.0 were announced on 12th October, 2020 & 12th November 2020 respectively. Aatmanirbhar Bharat Package comprises of various long-term schemes/ programmes/ policies for making the country self-reliant. A Statement indicating details of the package is at **Annexure-II**.

Further, the additional borrowing limit of upto 2 percent of GSDP which is equivalent to Rs 4,27,302 crore has been allowed to States over and above normal borrowing limit of 3 percent GSDP for the year 2020-21. One percent of this is subject to implementation of the following four specific State level reforms, where weightage of each reform is 0.25 % of GSDP: (a)

Implementation of One Nation One Ration Card Scheme (b) Ease of Doing Business Reform (c) Urban Local Body/Utility Reforms; and (d) Power Sector Reforms.

Out of 2% of GSDP, permission of 0.5% (untied) of projected GSDP amounting to Rs.1,06,830 crore was issued to the States for raising open market borrowing (OMB) during 2020-21. Further, the condition of implementing at least three out of four reforms for availing 0.5% of GSDP was relaxed for States opting for option 1 of borrowing for meeting the shortfall arising on account of GST implementation. All States have already favoured Option-1 and additional borrowing permission of Rs.1,06,830 crore has been granted. Many States have carried out the stipulated reforms and thus have been granted reform linked borrowing permission till 26.01.2021, 11 States have been allowed additional borrowing for implementation of One Nation One Ration Card System, 8 States for implementation of ease of doing business reforms, 5 States for implementation of local body reforms and 1 State for implementation of Direct Benefit Scheme to farmers under power sector reforms. Total reform linked additional borrowing permission issued till 26.01.2021 to the States stands at Rs.65,493 crore.

Guidelines to States on the scheme Special Assistance to States for Capital Expenditure for promoting Capital Expenditure by the State Governments for the financial year 2020-21 were issued on 12.10.2020. All States (except Tamil Nadu- who has communicated unwillingness) have submitted proposal under the scheme for new and ongoing capital works/projects. The allocation for Assam has been enhanced from Rs.200 crore to Rs.450 crore. The projects amounting to Rs.10656.5 crore under Part-I, Part-II and Part-III of the Scheme have been approved so far and an amount of Rs.5328 crore as 1st installment has been released to the States. Further, residual amount of Rs.101 crore not availed by State of Tamil Nadu has also been allocated to the States of Arunahal Pradesh, Goa and Manipur.

A Statement indicating details of State-wise funds sanctioned under various schemes, wherever applicable is at **Annexure-III**

Statement referred to in reply to parts (a) of Rajya Sabha Unstarred Question No.66 for 02.02.2021

Details of PMGKY

I. Insurance scheme for health workers fighting COVID-19 in Government Hospitals and Health Care Centres was launched w.e.f. 30.03.2020 to provide comprehensive personal accident cover of Rs. 50 lakh to around 22.12 lakh public healthcare providers, including community health workers, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by this. On account of the unprecedented situation, private hospital staff/retired/volunteer/ local urban bodies/contract/daily wage/ ad-hoc/outsourced staff requisitioned by States/ Central hospitals/autonomous hospitals of Central/States/UTs, AIIMS & INIs/ hospitals of Central Ministries, drafted for COVID19 related responsibilities, were also covered under the scheme.

II. PM Garib Kalyan Ann Yojana- Additional allocation of food grain @ 5 kg per person per month free of cost was provided to all beneficiaries covered under the targeted public distribution system (Annyodaya Anna Yojana & Priority Households), including those covered under Direct Benefit Transfer (DBT). Further, Pulses according to regional preferences @ 1 kg per family were provided for three months, free of cost. The scheme has been extended till November, 2020.

III. Benefit to farmers: The first installment of Rs 2,000 due in 2020-21 was front-loaded and paid in April 2020 itself under the PM KISAN Yojana, covering about 8.7 crore farmers

IV. Cash transfers-

- a) Help to Poor: A total of 20.40 crores (approx) PMJDY women account-holders were given an ex-gratia of Rs 500 per month for three months.
- b) Gas cylinders: Free of cost LPG cylinders to 8 crore beneficiaries of Pradhan Mantri Ujjwala Yojana (PMUY) was provided under PMGKY w.e.f. 01.04.2020 with a budgetary support of 13000 crore. Cash advances for buying the cylinders were transferred to the bank account of the beneficiaries. The scheme was extended till September 30, 2020 for those beneficiaries who have been credited with the advance for buying refills, but have not been able to buy the free cylinders till 30.06.2020.
- c) Help to low wage earners in organised sectors: Wage-earners, earning below Rs 15,000 per month, in businesses having less than 100 workers, were provided Twenty four (24) percent of the monthly wages into their PF accounts, for three months to prevent disruption in their employment. The scheme was extended for another three months, i.e., till August 2020.
- d) Support for senior citizens (above 60 years), widows and Divyang: An amount of Rs.1000/- to around 3 crore aged widows and people in Divyang category was provided.

V. MNREGA- Wages were increased by Rs 20 with effect from 1 April, 2020. This wage increase was estimated to provide an additional Rs 2,000 benefit annually to a worker and benefit approximately 13.62 crore families.

V. Self-Help groups: Limit of collateral free lending was increased from Rs 10 to Rs 20 lakhs for women organized through 63 lakhs Self Help Groups (SHGs), who support 6.85 crore households.

VI. Other components of PM Garib Kalyan package

(a) Organized sector: Employees' Provident Fund Regulations was amended to include Pandemic as the reason to allow non-refundable advance of 75 percent of the amount or three months of the wages, whichever is lower, from their accounts.

(b) Building and Other Construction Workers Welfare Fund: Welfare Fund for Building and Other Constructions Workers has been created under a Central Government Act. There are around 3.5 Crore registered workers in the Fund. State Governments were directed to utilise this fund to provide assistance and support to these workers to protect them against economic disruptions.

(c) District Mineral Fund: The State Government were asked to utilise the funds available under District Mineral Fund (DMF) for supplementing and augmenting facilities of medical testing, screening and other requirements in connection with preventing the spread of COVID-19 pandemic as well as treating the patients affected with this pandemic.

Statement referred to in reply to parts (a) to (d) of RSUSQ No.66 for answer on 02.02.2021**A. Announcements made on 13.05.2020**

1. Rs 3 lakh crore Emergency Working Capital Facility for Businesses, including MSMEs
2. Rs 20,000 crore Subordinate Debt for Stressed MSMEs
3. Rs 50,000 crore equity infusion through MSME Fund of Funds
4. New Definition of MSME and other Measures for MSME
5. No Global tenders for Government tenders of upto Rs 200 crore
6. Extending the Employees Provident Fund Support for business and organised workers for another 3 months for salary months of June, July and August 2020
7. EPF Contribution to be reduced for Employers and Employees for 3 months to 10% from 12% for all establishments covered by EPFO for next 3 months
8. Rs. 30,000 crore Special Liquidity Scheme for NBFC/HFC/MFIs
9. Rs. 45,000 crore Partial credit guarantee Scheme 2.0 for Liabilities of NBFCs/MFIs
10. Rs 90,000 crore Liquidity Injection for DISCOMs
11. Relief to Contractors given by extension of up to six months for completion of contractual obligations, including in respect of EPC and concession agreements
12. Relief to Real Estate Projects the registration and completion date for all registered projects will be extended up to six months.
13. Tax relief to business as pending income tax refunds to charitable trusts and non-corporate businesses and professions to be issued immediately
14. Reduction in Rates of 'Tax Deduction at Source' and 'Tax Collected at Source' by 25% for the remaining period of FY 20-21
15. Due Dates for various tax related compliances extended

B. Announcements made on 14.05.2020

16. Free food grains supply to Migrants for 2 months.
17. Technology system to be used enabling Migrants to access PDS(Ration) from any Fair Price Shops in India by March,2021-One Nation one Ration Card
18. Scheme for Affordable Rental Housing Complexes for Migrant Workers and Urban Poor to be launched
19. 2% Interest Subvention for 12 months for Shishu MUDRA loanees- Relief of Rs. 1500 crore
20. Rs 5000 crore Credit facility for Street Vendors.
21. Rs70,000 crore boost to housing sector and middle income group through extension of Credit Linked Subsidy Scheme for MIG under PMAY(Urban)
22. Rs 6,000 crore for Creating employment using CAMPA funds
23. Rs 30,000 crore Additional Emergency Working Capital for farmers through NABARD
24. Rs 2 lakh crore concessional credit boost to 2.5 crore farmers under Kisan Credit Card Scheme

C. Announcements made on 15.05.2020

25. Rs 1 lakh crore Agri Infrastructure Fund for farm-gate infrastructure for farmers
26. Rs 10,000 crore scheme for formalisation of Micro Food Enterprises (MFE)
27. Rs 20,000 crore for Fishermen through Pradhan Mantri Matsya Sampada Yojana (PMMSY)
28. National Animal Disease Control Programme

29. Setting up of Animal Husbandry Infrastructure Development Fund - Rs. 15,000 crore
30. Promotion of Herbal Cultivation : outlay of Rs 4,000 crore
31. Beekeeping initiatives –Rs 500 crore
32. From 'TOP' to TOTAL – Rs 500 crore
33. Measures for Governance and Administrative Reforms for Agriculture Sector
 - i. Amendments to Essential Commodities Act to enable better price realisation for farmers
 - ii. Agriculture Marketing Reforms to provide marketing choices to farmers
 - iii. Agriculture Produce Price and Quality Assurance

D. Announcements made on 16.05.2020

34. commercial Mining introduced in Coal Sector
35. Diversified Opportunities in Coal Sector
36. Liberalised Regime in Coal Sector
37. Enhancing Private Investments and Policy Reforms in Mineral Sector
38. Enhancing Self Reliance in Defence Production
39. Policy Reforms in Defence Production
40. Efficient Airspace Management for Civil Aviation
41. More World-Class Airports through PPP
42. India to become a global hub for Aircraft Maintenance, Repair and Overhaul (MRO)
43. Tariff Policy Reform in Power Sector; Privatization of Distribution in UTs
44. Boosting private sector investment through revamped Viability Gap Funding Scheme in Social Sector
45. Boosting private participation in space activities
46. Reforms in Atomic Energy Sector

E. Announcements made on 17.05.2020

47. Rs 40,000 crore increase in allocation for MGNREGS to provide employment boost
48. Increased investments in Public Health and other health reforms to prepare India for future pandemics
49. Technology Driven Education with Equity post-COVID
50. Further enhancement of Ease of Doing Business through IBC related measures
51. Decriminalisation of Companies Act defaults
52. Ease of Doing Business for Corporates
53. Public Sector Enterprise Policy for a New, Self-reliant India
54. Increase borrowing limits of States from 3% to 5% for 2020-21 only & promoting State level reforms

F. Announcements made on 12th October 2020

54. LTC Cash Voucher Scheme- cash payment to employees in lieu of one LTC during 2018-21, (full payment on Leave encashment and tax-free payment of LTC fare)
54. Special Festival Advance Scheme- interest-free advance of Rs. 10,000, in the form of a prepaid RuPay Card, to be spent by March 31, 2021.
55. Capital Expenditure Boost for States- A special interest-free 50-year loan to states for ₹ 12,000 crore capital expenditure

- ₹ 200 crore each for 8 North East states

- ₹ 450 crore each Uttarakhand, Himachal
 - ₹ 7,500 crore for remaining states, as per share of Finance Commission's devolution
56. Capital Expenditure Boost for the Centre-Additional budget of ₹ 25,000 crore (in addition to ₹ 4.13 lakh crore given in Budget 2020-'21) provided for capital expenditure on roads, defence, water supply, urban development and domestically produced capital equipment.

G. Announcements made on 12th November 2020

57. Aatma Nirbhar Bharat Rozgar Yojana- to incentivize job creation during COVID-19 recovery. If EPFO-registered establishments take in new employees without EPFO numbers or those who lost jobs earlier, the Yojana will benefit these employees.
58. Emergency Credit Line Guarantee Scheme for MSMEs, businesses, MUDRA borrowers and individuals (loans for business purposes), extended till March 31, 2021. Credit guarantee support scheme launched for Healthcare sector and 26 sectors stressed due to COVID-19. Entities will get additional credit up to 20% of outstanding credit; repayment can be done in five years (1 year moratorium + 4 years repayment).
59. Production Linked Incentive worth ₹ 1.46 Lakh Crore offered to 10 champion sectors.
60. ₹ 18,000 Crore Additional outlay for PM Awaas Yojana – Urban
61. Support for Construction & Infrastructure – Relaxation of Earnest Deposit Money & Performance Security on Government Tenders
62. Income Tax relief for Developers & Home Buyers
63. Platform for Infra Debt Financing
64. Support for Agriculture: ₹ 65,000 Crore for subsidized fertilizers
65. Boost for Rural Employment: Additional outlay of ₹ 10,000 Crore is being provided for PM Garib Kalyan Rozgar Yojana. Funds can be used for MGNREGA or for Gram Sadak Yojana, this will help accelerate rural economy .
66. Boost for Project Exports ₹ 3,000 Crore boost to be given for project exports through assistance given by India to developing countries under Indian Development and Economic Assistance Scheme (IDEAS Scheme). This will help EXIM Bank facilitate these Line of Credit development assistance activities and promote exports from India.
67. Capital and Industrial Stimulus ₹ 10,200 Crore additional budget stimulus will be provided for capital and industrial expenditure on defence equipment, industrial infrastructure and green energy.
68. R&D grant for COVID Vaccine; ₹ 900 Crore is being provided to Department of Biotechnology for research activities related to COVID-19 vaccine development. This does not include cost of vaccine or logistics for vaccine distribution (whatever is required for that will be provided)

Statement referred to in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. 66 for 2.2.2021.

No.	29.01.2021	PMG AY		PMGAY Pulses/channa		Ujjwala		ECLGS		ANB Foodgrains (to migrant)		ANB Chana (to migrant)		PM KISAN	PMJDY	24% EPF		NSAP National Social Assistance Programme	BoCW (Building and construction Fund)		DMF
		Foodgrains Qty (Apr - Nov)	Beneficiaries	Pulses/Channa Qty (Apr - Nov)	Beneficiaries	Refill delivered against advance or reimbursed	Amount Transferred (In Lakh)	Guarantee Nos	Guarantee amount (cr)	Foodgrains (Total)	Beneficiaries (Total)	Total Quantity (May - June)	Total Beneficiaries (May - June)	No of beneficiaries	No of a/c credited	Beneficiaries	Amount (Rs lakh)	Total Beneficiaries	No of beneficiaries	Total amount (Rs lakh)	Amount (Rs crore)
	State	MT		(MT)					(MT)		(MT)		(MT)								
1	Andaman and Nicobar Islands	2,383	59,100	122	16,350	22,354	157	1,885	92	59.5	11,900	9	8,554	10,677	23,064	3,238.00	155.91	5,928	11,014	492	
2	Andhra Pradesh	9,95,500	2,61,12,304	66,492	90,28,190	7,62,024	5,163	2,46,973	7,489	7	1,360	0	0	46,95,820	60,13,565	1,85,152.00	11,651.14	9,32,661	19,67,484	19,675	131.48
3	Arunachal Pradesh	30,642	7,98,490	1,034	1,77,210	76,658	518	2,181	63	799	1,59,758	34	33,730	66,323	1,80,119	0.00		34,139	3,000	60	
4	Assam	9,77,964	2,48,73,000	45,456	57,86,440	52,70,571	36,257	5,30,121	2,444	15,712	31,42,380	638	6,37,953	18,61,715	95,34,385	9,772.00	252.73	8,40,984	2,70,000	2,700	0.65
5	Bihar	31,47,508	8,11,39,356	1,20,112	1,43,33,767	1,53,47,936	1,11,171	6,44,396	3,520	86,449	1,72,89,890	3,301	33,01,110	58,99,824	2,33,15,732	67,545.00	4,287.92	36,64,811	0	0	0.00
6	Chandigarh	10,167	2,59,080	486	63,670	246	2	6,326	780	145.8	29,160	7	7,056	429	1,10,537	23,805.00	2,034.29	3,415	6,670	400	
7	Chhattisgarh	7,89,804	1,94,31,064	39,632	51,49,800	39,71,169	32,416	1,35,622	3,528	1,964	3,92,860	174	1,74,448	21,67,441	78,57,012	84,417.00	6,404.33	8,52,275	0	0	4.36
															52,817			9,588	0	0	
8	Dadra and Nagar Haveli & Daman and Diu	10,568	2,58,328	519	65,240	25,360	169	2,882	287	159	31,800	12	11,980	13,531	17,387	0.00		1,376	0	0	
9	Delhi	2,72,775	628,407	13,690	17,54,513	1,95,912	1,263	89,128	11,815	4,544	9,08,880	351	3,51,100	12,075	20,30,271	41,521.00	3,642.58	1,56,436	39,600	3,960	
10	Goa	20,585	5,14,412	1,066	1,42,550	2,108	14	11,562	631	22	4,320	2	1,600	7,854	69,987	16,563.00	1,265.92	2,061	5,117	307	
11	Gujarat	12,76,713	31,784,856	50,026	65,09,333	49,09,689	32,592	2,84,716	18,997	287	57,312	20	20,253	46,85,062	71,08,005	2,70,988.00	18,510.49	6,88,953	4,83,196	4,832	22.00
12	Haryana	4,50,912	1,11,90,324	18,812	24,27,333	15,15,279	9,902	1,54,876	9,444	7,959	15,91,770	465	4,65,060	15,14,497	34,16,299	83,035.00	6,403.61	3,27,269	3,50,621	17,531	15.85
13	Himachal Pradesh	1,06,429	27,72,352	4,790	6,73,667	2,92,574	1,965	46,102	1,342	2,028	4,05,516	112	1,11,700	8,70,609	5,84,184	48,762.00	3,629.35	1,11,863	1,21,281	7,461	0.00
14	Jammu and Kashmir	2,82,312	69,15,000	13,208	16,44,090	20,09,414	14,574	66,631	1,841	1,958	3,91,600	131	1,31,080	9,20,451	10,49,256	43,121.00	2,055.78	143,289 (including Ladakh)	1,55,975	4,679	0.43
15	Jharkhand	8,83,433	2,40,94,622	44,593	57,11,600	53,60,642	37,520	2,39,019	2,396	717	1,43,436	1,059	10,59,140	12,31,912	72,27,042	1,05,631.00	7,666.54	12,88,850	0	0	9.66
16	Karnataka	15,41,056	3,86,45,940	80,975	1,27,22,730	57,07,480	37,831	4,45,454	13,045	11,600	23,20,014	2,055	20,55,380	48,39,093	79,87,088	3,19,389.00	24,924.83	13,98,410	13,62,438	68,122	118.09
17	Kerala	5,87,791	1,49,27,032	27,956	35,91,483	5,11,114	3,323	3,99,278	7,076	2,142	4,28,300	307	3,06,897	27,16,844	24,13,289	1,21,319.00	9,250.22	6,88,329	4,54,124	4,541	0.00
18	Ladakh	5,645	1,41,480	233	29,008	19,172	166	994	43	33	6,548	0	0	0	9,951	247.00	21.08	Included in J&K above	Included in J&K above	0.00	
19	Lakshadweep	864	21,800	39	5,200	517	3	355	2	15	2,900	5	4,530	0	2,867	0.00	324	520	33		
20	Madhya Pradesh	18,00,437	4,93,09,348	77,890	96,95,633	1,13,35,496	77,378	3,73,685	6,966	1,754	3,50,797	159	1,59,330	68,12,020	1,66,22,091	1,69,059.00	10,711.54	22,05,963	8,91,850	17,837	5.10
21	Maharashtra	25,27,129	6,82,50,268	1,03,643	1,32,15,103	76,20,813	50,513	7,99,050	30,324	17,315	34,63,000	762	7,62,170	86,32,718	1,29,47,062	4,76,836.00	31,528.87	11,68,385	8,94,408	17,888	59.50
22	Manipur	90,747	20,47,906	4,192	5,87,503	2,76,213	2,120	9,880	110	676	1,35,200	82	82,348	2,83,457	5,04,169	0.00	61,972	52,605	526		
23	Meghalaya	85,803	21,45,145	3,145	4,21,503	1,96,213	1,408	11,169	153	2,145	4,29,000	84	84,300	1,15,638	2,68,908	73,342.00	2,224.82	54,127	24,730	1,237	
24	Mizoram	25,288	6,62,132	1,243	1,55,405	55,270	420	3,653	52	250	50,000	30	29,750	69,425	58,176	0.00	27,538	51,451	1,544		
25	Nagaland	53,964	14,04,600	2,276	2,84,940	89,967	593	7,179	57	1,405	2,80,926	56	56,000	1,81,008	1,57,792	0.00	49,210	19,046	381		
26	Odisha	12,06,580	2,88,37,690	74,941	95,19,513	83,65,761	57,172	8,51,068	4,090	630	1,26,000	15	15,130	20,03,185	81,21,020	1,62,121.00	10,148.60	20,27,022	20,83,288	31,249	99.49
27	Puducherry	23,211	5,97,945	1,273	1,78,500	31,098	203	11,402	331	73	14,680	15	15,000	9,715	83,926	16,456.00	1,011.52	28,757	0	0	
28	Punjab	5,33,154	1,33,65,720	27,751	35,47,747	24,53,238	16,351	1,86,810	6,949	10,902	21,80,400	1,016	10,15,720	17,52,498	33,22,186	79,150.00	5,054.89	1,40,404	2,89,237	17,354	0.65
29	Rajasthan	17,52,646	4,44,44,332	75,043	99,94,240	1,11,23,374	73,858	2,99,445	10,791	42,478	84,95,600	2,003	20,03,000	51,64,391	1,56,13,962	1,23,266.00	7,946.42	9,87,781	22,30,000	55,750	15.93
30	Sikkim	14,479	3,65,120	614	93,817	21,301	165	8,380	86	315	63,000	15	15,042	0	42,552	0.00	18,332	7,836	157		
31	Tamil Nadu	12,31,653	2,97,45,840	33,324	1,11,07,920	61,85,688	41,390	5,39,177	20,904	1,449	2,89,888	34	34,000	35,59,533	60,75,989	5,81,768.00	34,570.97	18,14,700	13,70,601	27,412	14.73
32	Telangana	7,24,662	1,80,62,980	15,804	52,68,030	18,74,171	13,036	1,30,127	8,682	180	35,991	34	34,460	33,31,468	52,60,800	1,78,225.00	10,233.62	6,65,956	8,30,324	12,455	0.00
33	Tripura	94,893	23,73,722	4,420	5,40,847	4,46,819	3,747	60,650	240	22	4,386	22	21,929	1,90,441	4,31,770	0.00	1,38,473	39,082	1,172		
34	Uttar Pradesh	56,16,735	14,19,99,424	2,69,530	3,34,08,790	2,70,74,796	1,81,728	6,45,805	13,540	11,809	23,61,848	1,060	10,60,497	1,76,75,849	3,18,13,530	2,30,453.00	15,741.60	52,57,390	18,25,415	35,395	0.46
35	Uttarakhand	2,37,842	58,95,600	10,736	13,44,657	7,62,313	5,015	65,879	1,910	383	76,554	34	33,800	6,74,688	12,67,372	41,863.00	3,234.58	2,15,109	2,28,423	4,568	3.49
36	West Bengal	23,39,724	5,83,10,164	91,452	1,40,19,333	1,72,88,933	1,16,938	18,78,146	11,346	45,894	91,78,800	2,647	26,46,760	0	1,89,95,377	4,28,442.00	21,132.39	21,32,959	21,98,349	21,983	0.46
	TOTAL	2,97,51,729	75,80,40,523	13,26,516	18,32,15,657	14,12,01,683	9,67,041	91,90,006	2,01,364	2,74,279	5,48,55,773	16,751	1,67,50,807	8,94,54,616	20,65,00,000	39,85,486.00	2,55,696.54	2,81,45,039	1,82,67,685	3,81,702	502.33
														Total amount @ INR 2000 each=1789092.32	Total amount transferred= INR 3095206.845						